

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NOS. 422 & 423 OF 2016 IN
DFR NO. 1476 OF 2016

Dated: 27th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Fortune Five Hydel Project Pvt. Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Shailesh Madiyal

ORDER**IA NOS. 423 & 422 OF 2016**

(Appls. for leave to file the appeal and
to condone the delay in re-filing)

Issue notice to the Respondents returnable on 24.08.2016. Dasti, in addition, is permitted.

List the matter on **24.08.2016.**

(I. J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson